

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SUPERFINE PROFILE AND EXTRUSIONS
PRIVATE LIMITED**

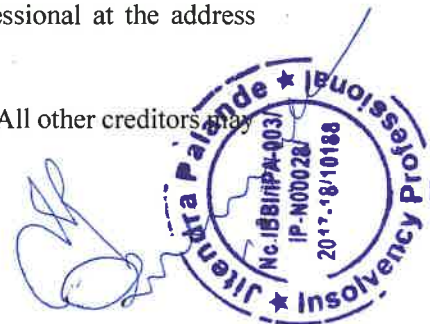
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Superfine Profile and Extrusions Private Limited
2.	Date of incorporation of corporate debtor	10.04.2001
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27203PN2001PTC016044
5.	Address of the registered office and principal office (if any) of corporate debtor	Gat No 58/1, Nagar Kalyan Road A/P Bhalwani, Tal - Parner, Maharashtra 414103
6.	Insolvency commencement date in respect of corporate debtor	03.01.2024
7.	Estimated date of closure of insolvency resolution process	30.06.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Jitendra Palande IBBI/PA-003/IP-N00028/2017-2018/10188
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Office No. 411, 4th Floor, Kakade Bizz Icon, Pune 411005 jitendra@7crlp.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office No. 411, 4th Floor, Kakade Bizz Icon, Pune 411005 CIRP.SPEPL@gmail.com
11.	Last date for submission of claims	18.01.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Superfine Profile and Extrusions Private Limited** on January 03, 2024.

The creditors of **Superfine Profile and Extrusions Private Limited**, are hereby called upon to submit their claims with proof on or before January 18, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Jitendra Palande
Interim Resolution Professional
Superfine Profile and Extrusions Private Limited
Registration No. IBBI/PA-003/IP-N00028/2017-2018/10188

Date: 04.01.2024
Place: Pune